TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRavana 10, 1945 (Saka)

WORKING CONDITIONS OF CAPF

1856. SHRI MANICKAM TAGORE B.:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that over 50,000 Central Armed Police Force (CAPF) personnel quit their jobs during the last five years and if so, the details thereof;

(b) whether it is also true that the highest attrition was in the year 2022 when nearly 12,000 personnel quit services and if so, the details thereof;

(c) whether it is also true that nearly 700 CAPF personnel took their own lives during the period between 2018 and 2022 and if so, the details thereof;

(d) whether it is a fact that such a level of attrition may affect the working conditions of the security forces and if so, the details thereof; and

(e) the steps taken by the Government to improve the working conditions significantly to motivate the personnel to stay in the force?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) & (b): The details of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who quit their jobs on account of either voluntary retirement or resignation during the last five years (including data of year 2022) are as under:-
### (c) The details of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who took their own lives during the year 2018 to 2022 are as under:-

<table>
<thead>
<tr>
<th>Year</th>
<th>CRPF</th>
<th>BSF</th>
<th>ITBP</th>
<th>SSB</th>
<th>CISF</th>
<th>AR</th>
<th>Grand Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>2018</td>
<td>36</td>
<td>32</td>
<td>5</td>
<td>9</td>
<td>9</td>
<td>5</td>
<td>96</td>
</tr>
<tr>
<td>2019</td>
<td>40</td>
<td>31</td>
<td>14</td>
<td>15</td>
<td>17</td>
<td>12</td>
<td>129</td>
</tr>
<tr>
<td>2020</td>
<td>54</td>
<td>30</td>
<td>13</td>
<td>18</td>
<td>18</td>
<td>9</td>
<td>142</td>
</tr>
<tr>
<td>2021</td>
<td>57</td>
<td>44</td>
<td>10</td>
<td>9</td>
<td>21</td>
<td>14</td>
<td>155</td>
</tr>
<tr>
<td>2022</td>
<td>43</td>
<td>37</td>
<td>9</td>
<td>14</td>
<td>26</td>
<td>7</td>
<td>136</td>
</tr>
<tr>
<td>Total</td>
<td>230</td>
<td>174</td>
<td>51</td>
<td>65</td>
<td>91</td>
<td>47</td>
<td>658</td>
</tr>
</tbody>
</table>

(d) & (e): Improvement in working conditions/amenities and welfare of CAPFs & AR is a constant endeavor of the Government. The measures taken to improve working conditions of CAPFs & AR personnel are given in the Annexure.

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Some of the measures taken to reduce stress and improve working conditions among CAPFs & AR personnel.

(i) Transparent policies pertaining to transfer and leave of CAPFs & Assam Rifles (AR) personnel. Choice posting is considered to the extent possible after the personnel served in hard area. The hospitalization period due to injuries while on duty is treated as on duty.

(ii) Regular interaction of officers with troops to find out and redress their grievances.

(iii) Ensuring adequate rest and relief by regulating duty hours.

(iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.

(v) ‘CAPF eAwas’ portal has been inaugurated on 01-09-2022 in order to streamline the information regarding housing stock inventory as well as allotment of family accommodation of CAPFs & AR personnel.

(vi) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE states, J&K and LWE affected areas (except State Capitals).

(vii) Providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing meditation & yoga regularly for better stress management.

(viii) Ayushman Bharat CAPF Yojana launched to provide cashless healthcare services to serving CAPFs personnel and their dependents through PMJAY platform.

(ix) Adequately compensating the troops deployed in difficult areas.

(x) Other welfare measures like facility of Kendriya Police Kalyan Bhandar(KPKB), scholarship for wards etc. Air courier services have also been provided to CAPFs & Assam Rifles (AR) personnel deployed in NE States, J&K and LWE affected areas.

(xi) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.

(xii) To reduce the stress level of CAPFs, Assam Rifles (AR) & National Security Guard (NSG) personnel, various steps have been taken by the MHA, CAPFs, & Assam Rifles (AR). As part of the process, the "Art of Living" courses are being conducted for CAPFs & AR personnel which have positive impacts on the Jawans.

(xiii) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression(MACP) are given at 10, 20 & 30 years of service in case promotion does not take place for want of vacancies.

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